

**BEFORE THE ADJUDICATING AUTHORITY  
NATIONAL COMPANY LAW TRIBUNAL  
AHMEDABAD BENCH  
COURT 1**

CP(IB) 263 of 2020

**Coram: MADAN B. GOSAVI, MEMBER (JUDICIAL)  
VIRENDRA KUMAR GUPTA, MEMBER (TECHNICAL)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING THROUGH VIDEO CONFERENCING BEFORE THE  
AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 25.01.2021**

**Name of the Company:** Fakirsons Papchem Pvt Ltd  
V/s  
Hitkari Packaging Pvt Ltd

**Section:** 9 Insolvency and Bankruptcy Code, 2016

**ORDER**


Learned Counsel Mr. Jaimin Dave appeared for the Operational Creditor.

Learned Counsel Mr. Vatsal Patel appeared for the Corporate Debtor.

The pleadings are complete in the matter.

The matter stands adjourned for hearing on 10.03.2021

  
**(VIRENDRA KUMAR GUPTA)  
MEMBER (TECHNICAL)**

  
**(MADAN B GOSAVI)  
MEMBER (JUDICIAL)**

Dated this the 25th day of January, 2021